#### LOK SABHA UNSTARRED QUESTION NO. 3656 TO BE ANSWERED ON 24<sup>TH</sup> MARCH, 2022

### Issuance of Petrol Pump License

## 3656. DR. ARVIND KUMAR SHARMA:

# पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Department of Explosives earlier used to issue the petrol pump license in the name of dealer;

(b) if so, the reasons for stopping this practice; and

(c) whether the Government is considering to review the policy for issuing license in name of the dealer and if not, the reasons therefor?

#### ANSWER

## पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

### MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a)&(b) The licence to petrol pump (retail outlet) is issued by Controller of Explosives in the name of Individual or company in whose name the No Objection Certificate is issued by the District Authority.

(c) At present, no such proposal is under consideration.

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